

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 311 of 2013 & IA-404 of 2013

Dated : 18th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Madhya Gujarat Vij Co. Ltd. ... Appellant(s)
Versus
Yash Co-operative Housing Society Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2
Mr. Basu Deo Bhomia, R-1

ORDER

We have heard the learned counsel for the parties for some time.

Post the matter for further hearing on **26th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**